

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3794 /A.

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
District & Sessions Judge,
West Sessions Division
Yupia, Arunachal Pradesh.

Dated Guwahati, 19th July, 2019

Sub:- Station leave permission.
Ref:- Your e-mail dated 01.07.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from 03.07.2019 to 05.07.2019 has been granted/rejected.

Yours faithfully,

sd/-

3796

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 3795 - /A. dtd. --- 19.07.19
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, for information.
2. The Systems Analyst, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
Rdln